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GOVERNMENT OF WEST BENGAL

LEGISLATIVE DEPARTMENT

West Bengal Act XXXV of 1965

THE WEST BENGAL MOLASSES CONTROL (AMENDMENT) ACT, 1965.

[Passed by the West Bengal Legislature.]

[Assent of the President was first published in the *Calcutta Gazette, Extraordinary*, of the 17th January, 1966.]

[17th January, 1966.]

An Act to amend the West Bengal Molasses Control Act, 1949.

West Ben.
Act XIV
of 1949.

WHEREAS it is expedient to amend the West Bengal Molasses Control Act, 1949, for the purpose and in the manner hereinafter appearing;

It is hereby enacted in the Sixteenth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. This Act may be called the West Bengal Molasses Control (Amendment) Act, 1965. Short title

2. In sub-section (4) of section 1 of the West Bengal Molasses Control Act, 1949, for the words and figures "the 31st day of March, 1966", the words and figures "the 31st day of March, 1971" shall be substituted.

Amend-
ment of
section 1 of
West Ben.
Act XIV
of 1949.

Price—Indian, 12P.

WBGP-67/8-281A-5M